

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 163**

**CP. No. 217/241-242/PB/2018**

**IN THE MATTER OF:**

Sanjay Aggarwal

.... Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

**Order under Section 241-242 of the Companies Act**

**Order delivered on 19.12.2019**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Gursat Singh, Adv.

**ORDER**

For order see, CP No. (IB)-740(PB)/2018.

19.12.2019  
Aarti Makker